ployees Union mainly deal with shifting of Delhi Branch from Chandra-lok building to Dharam Marg/Malcha Marg Shopping Complex. It was pointed out that the new building facilities have since been provided in lacked s'everal facilities. The required the building. The office has b'-sen shifted and is functioning normally at the new premises.

Oral Answers

(b) and (c) No enquiry has be\?n conducted.

## Import of bulk drug<sub>s</sub> by foreign companies

f2586-A. SHRIMATI HAMIDA PRAIHAN: Will the Minister of COMMERCE be pleased to state;

- (a) whether it is a fact that under the Open General Licence scheme of imports, foreign drug companies have been importing bulk drugs and penultimate/intermediate<sub>s</sub> for ii.ems which they are licensed to produce;
- (b) if so, what are the details thereof, company wise, item wise, quantity wise and price wise during the past three years; and
- (c) what step<sub>s</sub> Government propose to take against these companies and to stop the practice forthwith?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI (P. A. SANGMA); (a) to (c) Actual users are allowed to import goods under Open General Licence in conformity with the conditions applicable to their Industrial Licences/Registration Certificates. Actual import gtatistic, are not, however, compiled firmwise.

## Central assistance to the state of

\$2486. B. SHRI PATTIPABAN

tPreviously Unstarred Question 2256, transferred from the 22nd March. 1982.

^Previously Unstarred Question *Ierred*, from the 25th March, 1982.

PRADHAN. Will the Minister of FINANCE be pleased to state;

to Questions

- (a) the Central allocation to the State of Orissa during 1979-80 and 1980-81 stating the programmes for which the Central assistance was made available to the State;
- (b) the extent  $t_0$  which the funds were actually utilised by the State Government on the programmes for which allocation  $wa_s$  made and the amount of the funds diverted to other programmes stating the reasons therefor; and
- (c) the reaction of the Central Government with rega'rd to the misuse of the fund<sub>s</sub> by the State Government?

THE MINISTER OF FINANCE (SHRI PRANAB KUMAR MUKHER-JEE): (a) to (c) The information is being ascertained from the State Government. On receipt of the same it would be laid on the Table of the House.

## Linking of wage agreements to Productivity in public sector units

- @2486-C. SHRI N. P. CHENGAL-RAYA NAIDU; Will the Minister of FINANCE be pleased to state;
- (a) whether Government h<sup>i</sup> taken a decision that i<sup>n</sup> public sector ^ unit<sub>s</sub> all wage agreements will be linked to productivity;
- (b) if so, whether most of the wage agreements including SAIL are coining to an end during this year:
- (c) whether it is also a fact that CITU had already submitted its cha'rter of demands;
  - (d) if so. what are (he details of the same;

©Previously Unstarred Question 2657, transferred from the 25th March, 1982.